HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 05/2020

Riaz Ahmed

...Applicant/Petitioner(s)

Through:- Mr. B.S Bali, Advocate

V/S

UT of Jammu and Kashmir and another ...Non-applicant/Respondent(s)

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, learned AAG accepts notice on behalf of the respondents. SDPO Nagrota has filed detailed factual report in the matter.

Mr. Amit Gupta, learned AAG seeks time to file detailed objections to the application. Needful be done by the next date.

List on 04.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 29.04.2020 Tarun